

- (ii) The Sugar (Price Determination for 1975-76 Production) Amendment Order, 1995 published in Notification No. G.S.R. 77(E)/Ess.Com./Sugar in Gazette of India dated the 22nd February, 1995.
- (iii) The Sugar (Price Determination for 1976-77 Production) Amendment Order, 1995 published in Notification No. G.S.R. 78(E)/Ess.Com./Sugar in Gazette of India dated the 22nd February, 1995.
- (iv) The Sugar (Price Determination for 1977-78 Production) Amendment Order, 1995 published in Notification No. G.S.R. 79 (E)/Ess.Com./Sugar in Gazette of India dated the 22nd February, 1995.
- (v) The Sugar (Price Determination for 1978-79 Production) Amendment Order, 1995 published in Notification No. G.S.R. 80(E)/Ess.Com./Sugar in Gazette of India dated the 22nd February, 1995.
- (vi) The Sugar (Price Determination for 1979-80 Production) Amendment Order, 1995 published in Notification No. G.S.R. 81(E)/Ess.Com./Sugar in Gazette of India dated the 22nd February, 1995.

[Placed in Library. Sec No. LT 7408/95]

*Notification under Bureau of Indian Standards Act, 1986 and Annual Report and Review on the working of National Cooperative Consumers' Federation of India, Ltd; New Delhi for 1993-94 and a Statement showing reasons for delay in laying these papers etc.*

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : On behalf of Shri Buta Singh, I beg to lay on the Table :

- (1) A copy each of the following Notifications (Hindi and English versions) under section 39 of the Bureau of Indian Standards Act, 1986 :
  - (i) The Bureau of Indian Standards (Terms and Conditions of Service of Employees) Amendment Regulation, 1994 published in Notification No. BIS/EC/REG/3 in Gazette of India dated the 12th April, 1994.
  - (ii) The Bureau of Indian Standards (Powers and Duties of Director General) Amendment Regulations, 1994 published in Notification No. BIS/EC/REG/5 in Gazette of India dated the 23rd September, 1994.
  - (iii) The Bureau of Indian Standards (Certification) Amendment Regulations, 1994 published in Notification No. BIS/3EC/REG/6 in Gazette of India dated the 27th September, 1994.
  - (iv) The Bureau of Indian Standards (Recruitment to Laboratory Technical Posts) Amendment Regulations, 1994 published in Notification

No. BIS/EC/REG/8 in Gazette of India dated the 23rd September, 1994.

- (v) The Bureau of Indian Standards (Amendment) Rules, 1994 published in Notification No. G.S.R. 791(E) in Gazette of India dated the 7th November, 1994.
  - (vi) The Bureau of Indian Standards (Recruitment to Administration, Finance and other Posts) Amendment Regulations, 1994 published in Notification No. BIS/EC/REG/9 in Gazette of India dated the 19th December, 1994.
- [Placed in Library. See No. LT 7409/95]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the year 1993-94, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the year 1993-94.
  - (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT 7410/95]

- (4) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :
  - (i) Review by the Government of the working of the Hindustan Vegetable Oils Corporation Limited, New Delhi, for the year, 1993-94.
  - (ii) Annual Report of the Hindustan Vegetable Oils Corporation Limited, New Delhi, for the year 1993-94, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT 7411/95]

*Review on the working of and Annual Report of the Hooghly Dock and Port Engineers Limited, Calcutta, for 1993-94 and Statement showing reasons for delay in laying these Papers.*

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of Companies Act, 1956 :
  - (i) Review by the Government of the working of the Hooghly Dock and Port Engineers Limited, Calcutta, for the year 1993-94.